POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

GOLDEN SECURITIES LIMITED

Regd. Office: 1st, British Indian Street, Room No- B 10, Kolkata – 700 069

The details subsequent to the completion of the Offer made vide Public Announcement dated April 06, 2011 **("PA"),** First Corrigendum to PA dated April 09, 2011, Second Corrigendum to PA dated June 23, 2011 and Letter of Offer dated June 24, 2011 is being issued by VC Corporate Advisors Private Limited ("**Manager to the Offer**") in terms of SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 ("**Regulations**") and subsequent amendments thereto on behalf of Risewell Credit Private Limited ("**RCPL**" **or "Acquirer**") to acquire 34,00,040 fully paid-up Equity Shares of Rs.10/- each, representing 20.00% of the expanded voting capital of Golden Securities Limited **("Target Company" or " GSL")** at a price of Rs. 18/- per share ("**Offer Price**") payable in cash are as under:

1.	Name of the Target Company	:	**Golden Securities Limited**
2.	Name and Address of the Acquirer including PACs	:	**Risewell Credit Pvt. Ltd.,** ("**RCPL**" **or "Acquirer**") having its registered office at 18, British Indian Street, 3rd Floor, Room No. 304, Kolkata - 700 069
3.	Name of Manager to the Offer	:	**VC Corporate Advisors Private Limited**
4.	Name of Registrar to the Offer	:	**Niche Technologies Private Limited**
5.	Offer detmails		
	a) Date of Opening of the Offer	:	**Friday, 01.07.2011**
	b) Date of Closing of the Offer	:	**Wednesday, 20.07.2011**
6.	Details of the acquisition	:	

Sr. No.	PARTICULARS	Proposed in the offer document		Actual	
1.	Offer Price	Rs.18/- per share		Rs.18/- per share	
2.	Share holding of Acquirer (No. & %) before preferential allotment /P.A.	2,94,300 (9.81%)*		2,94,300 (9.81%)*	
3.	Shares acquired by way of Preferential Allotment (No. & %)	83,40,000 (49.06%)^		83,40,000 (49.06%)^	
4.	Shares acquired in the Open Offer (No. & %)	34,00,040 (20.00%)^		12,78,265 (7.52%)^	
5.	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	Rs. 6,12,00,720/-		Rs. 2,30,08,770/-	
6.	Shares Acquired after P.A. but before 7 working days prior to closure date, if any. (No. & %)	Nil		Nil	
7.	Post Offer shareholding of Acquirer (No. & %) (2+3+4+6)	1,20,34,340 (70.79%)^		99,12,565 (58.31%)^	
8.	Pre and Post Offer shareholding of public(No. & %)	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
		26,69,900 (88.99%)*	49,29,860 (29.00%)^	26,69,900 (88.99%)*	70,51,635 (41.48%)^

9.	Status of the Escrow Account, Whether released or not	:	The amount lying in Escrow Account is being released to the Acquirer.
10.	Payment of interest, if any, to the shareholders along with the details thereof.	:	Not Applicable
11.	Status of Investor Complaints received, if any.	:	Nil

The Promoter/Promoter Group other than the Acquirer holds 36,000 (0.21%^) fully paid up equity shares of the Target Company.

* Calculated as a %age of Pre-Preferential Voting Capital of 30,00,200 equity shares.
^ Calculated as a %age of Expanded Voting Capital of 1,70,00,200 equity shares.

The Acquirer & its directors accept full responsibility for the information contained in this Public Announcement and is responsible for the obligations of the Acquirer as laid down in the Regulations.

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

Issued by

Manager to the Offer:
VC CORPORATE ADVISORS PRIVATE LIMITED
SEBI Registration No. INM000011096
(Contact Person: **Ms. Neha Dalmia**)
31, Ganesh Chandra Avenue, 2nd Floor, Suite No –2C,
Kolkata – 700 013.
Tel : (033) 2225-3940/ 3941/ 4116
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E-mail: mail@vccorporate.com

On behalf of Acquirer : Risewell Credit Private Limited

Place : Kolkata **Date: 05.08.2011**